

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 20/BB/ 17	-	For consideration	Rule 7 of IB	Aegan Industries Pvt.Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	S. PEER MOHAMED 9350970806	Advocate for Petitioner	
2	Rajesh S 8123976974	Adv. for Objector SBI	

Counsel for petitioner is present. Heard the counsel for petitioner. Counsel for State Bank of India is also present. Heard him.

This matter is coming up for admission. List it for orders on 04.08.2017.


MEMBER (J)


MEMBER (T)